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Tamil Nadu Appropriation (No.3) Act, 2004

11 of 2004

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Tamil Nadu Appropriation (No.3) Act, 2004

11 of 2004

Statement of Objects and Reasons²

This Bill is introduced in pursuance of Article 205, read with Clause (1) of Article 204 of the Constitution, to provide for the appropriation out of the Consolidated Fund of the State, of the moneys required to meet-

- (a) the supplementary grants made by the Tamil Nadu Legislative Assembly for the financial year which commenced on the 1st day of April 2004; and
- (b) the supplementary expenditure charged on the Consoli-dated Fund of the state for that year.

PREAMBLE

An Act to provide for the appropriation of certain further moneys out of the Consolidated Fund of the State for the services and purposes of the financial year which commenced on the 1st day of April 2004.

Be it enacted by the Legislative Assembly of the State of Tamil Nadu in the Fifty-fifth Year of the Republic of India as follows:-

- 1. Received the assent of the Governor on the 31st July, 2004 Published in Tamil Nadu Government Gazette, Extraordinary, Part IV, Section 2, Issue No.201, Pages 53 56, dated 31st July, 2004.
- 2. Vide T.N. Bill No.22 of 2004 Published in Tamil Nadu Government Gazette, Extra., Part IV Section 1, IssueNo.202, dated 31st July 2004.

1. Short title :-

(1) This Act may be called the Tamil Nadu Appropriation (No.3) Act, 2004.

2. Supplementary appropriation out of the Consolidated Fund of the State for the services and purposes of the financial year which commenced on the 1st day of April 2004:-

The State Government may appropriate out of the Consolidated Fund of the State for the services and purposes of the financial year which commenced on the 1st day of April 2004, a further sum not exceeding one thousand six hundred and four crores ten lakks and five thousand rupees, being moneys required to meet-

- (a) the supplementary grants made by the Tamil Nadu Legislative Assembly for the year, as set forth in column (3) of the Schedule; and
- (b) the supplementary expenditure charged on the Consolidated Fund of the State for that year, as set forth in column (4) of the Schedule.

SCHEDULE 1

THE SCHEDULE

THE SCHEDULE (See Section 2)

| Dan and No. | Services and purposes | | Sums not exceeding | | |
|-------------------|---------------------------|----------------------------|-----------------------------------------|-----------------------------------------------------------|--------------|
| | | | Voted by the Legislative Assembly | Charged on the Consolidated Fund of the State | Total |
| 1 | 2 | | 3 | 4 | 5 |
| | | | Rs. | Rs. | Rs. |
| 3 | Administration of Justice | Revenue Capital Loan | | 2,80,36,000 | 2,80,36,000 |
| 5 | Agriculture Department | Revenue Capital Loan | 31,62,00,000 | | 31,62,00,000 |
| 6 | Animal Husbandry | Revenue Capital | 52,07,000 | | 52,07,000 |

| | and Fisheries Department- Animal Husbandry | Loan | | |
|----|----------------------------------------------------------------------------------------------------|----------------------------|------------------------------|------------------------------|
| 9 | Backward Classes, Most Backward Classes and Minorities Welfare Department | Revenue Capital Loan | 47,78,00,000 15,00,000 | .47,78,00,000 15,00,000 |
| 12 | Co-operation, Food and Consumer Protection Department | Revenue Capital Loan | 61,13,54,000 68,95,00,000 | 61,13,54,000 68,95,00,000 |
| 13 | Energy Department | Revenue Capital Loan | 712,50,00,000 | 712,50,00,000 |
| 15 | Finance Department | Revenue Capital Loan | 2,000 | 2,000 |
| 16 | Handlooms, Handicrafts, Textiles and Khadi Department - Handlooms and Textiles | Revenue Capital Loan | 16,31,03,000 83,56,96,000 | 16,31,03,000 83,56,96,000 |
| 17 | Handlooms, Handicrafts, Textiles, and Khadi Department - Khadi, Village Industries and Handicrafts | Revenue Capital Loan | 75,00,000 | 75,00,000 |
| 18 | Health and Family Welfare Department | Revenue Capital Loan | 14,86,03,000 20,00,000 | 14,86,03,000 20,00,000 |
| 19 | Higher Education Department | Revenue Capital Loan | 5,50,10,000 1,000 | 5,50,10,000 1,000 |
| 20 | Highways Department | Revenue Capital Loan | 36,76,000 43,00,00,000 | 36,76,000 43,00,00,000 |
| 21 | Home | Revenue | 3.32.97.000 | 3.32.97.000 |

| | Department - | Capital Loan | | |
|----|------------------------------------------------------------------------------------------|----------------------------|------------------------------|------------------------------|
| 23 | Home Department - Prisons | Revenue Capital Loan | 1,25,00,000 | 1,25,00,000 |
| 26 | Industries Department | Revenue Capital Loan | 236,45,99,000 | 236,45,99,000 |
| 27 | Information and Tourism Department- Information and Publicity | Revenue Capital Loan | 3,91,00,000 | 3,91,00,000 |
| 33 | Municipal Administration and Water Supply Department | Revenue Capital Loan | 15,64,00,000 81,50,00,000 | 15,64,00,000 81,50,00,000 |
| 35 | Planning, Development and Special Initiatives Department | Revenue Capital Loan | 18,00,00,000 | 18,00,00,000 |
| 38 | Public Works Department | Revenue Capital Loan | 76,15,40,000 | 76,15,40,000 |
| 39 | Revenue Department | Revenue Capital Loan | 4,06,60,000 | 4,06,60,000 |
| 40 | Rural Development Department | Revenue Capital Loan | 1,000 | 1,000 |
| 41 | School Education Department | Revenue Capital Loan | 10,45,52,000 | 10,45,52,000 |
| 43 | Social Welfare and Nutritious Meal Programme Department | Revenue Capital Loan | 56,18,50,000 | 56,18,50,000 |
| 44 | Tamil Development Culture and Religious Endowments Department - Tamil Department Culture | Revenue Capital Loan | 10,00,000 | 10,00,000 |

| 47 | Youth Welfare and Sports Development Department | Revenue Capital Loan | 25,65,000 | | 25,65,000 |
|----|----------------------------------------------------------|----------------------------|-------------------------------------------------|-------------|---------------------------------------------------|
| | Debt charges | Revenue Capital Loan | | 6,77,53,000 | 6,77,53,000 |
| | TOTAL | Revenue Capital Loan | 998,62,80,000 202,25,41,000 393,63,95,000 | 9,57,89,000 | 1,008,20,69,000 202,25,41,000 393,63,95,000 |
| | GRAND TOTAL | | 1,594,52,16,000 | 9,57,89,000 | 1,604,10,05,000 |